Regarding issues of sugarcane farmers

SHRI BAJRANG MANOHAR SONWANE (BEED): Hon. Chairperson, I would like to draw this august house's attention towards an important issue related to my state Maharashtra. There are many sugar mills in my state Maharashtra and no permission is required for crushing of sugarcane to produce sugar and jaggery. It does not require Pollution Control Board clearance and there is also no need to take FRP NOC from the Central government.

Therefore, the State Government had sanctioned many jaggery producing plants for farmers in Maharashtra upto the capacity of 100 tonnes. But, some sugar mills are violating these norms and producing 500-1000 tonne of jaggery in their plants. So, there is a dearth of sugarcanes for sugar mills and farmers also not getting a FRP as it was fixed. Hence, the farmers should be allowed to produce jaggery powder and they must also get FRP for it. Thank you.